#### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.4915 TO BE ANSWERED ON 25.03.2021

#### PROTECTION OF STRESSED POWER PROJECTS

**4915. SHRI ARVIND GANPAT SAWANT:** 

SHRI GAJANAN KIRTIKAR:

**SHRI ANURAG SHARMA:** 

Will the Minister of POWER be pleased to state:

- (a) whether the Government has identified the stressed power projects of private companies and if so, the details thereof including the amount involved therein, project, capacity and State/UT-wise;
- (b) whether the Government has taken steps to protect and rescue the stressed power plants in the country and if so, the details thereof;
- (c) whether the Government has issued any instruction to regulators asking them to abstain from lowering tariffs of stressed plants and if so, the details thereof; and
- (d) whether the Government has come up with Scheme of Asset Management and Debt Change Structure (SAMADHAN) to propose sale or takeover of the stressed assets of the power plants to prevent their liquidation and if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a): Department of Financial Services (DFS) on 22.03.2017 had provided a list of 34 coal based Thermal Power Projects (TPP) (mostly private), totalling to 40,130 MW which were considered 'Stressed' by DFS. Status of these 34 TPP under stress is as follows:
  - i. 15 projects with a total capacity of 17,890 MW have been resolved,
  - ii. 12 projects with a total capacity of 14,830 MW are at various stages of resolution, and
  - iii. 7 projects with a total capacity of 7,410 MW are at very initial stage of construction and are totally stalled. Such projects have either been ordered to be liquidated or heading towards liquidation.

- 2. Details of stressed projects State-wise are given at Annexure.
- (b): A High Level Empowered Committee (HLEC) was constituted by the Government on 29.07.2018 to address the issues of Stressed Thermal Power Projects and submitted its report on 12.11.2018.
  - 2. The recommendations of the HLEC were examined by a Group of Ministers (GoM), which in turn made recommendations regarding stressed power projects. On 07.03.2019, the Government approved the recommendations of Group of Ministers (GoM). The recommendations of GoM approved by the Government are as below:
  - I. Grant of linkage coal for short-term Power Purchase Agreement (PPA).
  - II. Allowed existing coal linkage to be used in case of termination of PPAs due to payment default by DISCOMs.
  - III. Procurement of bulk power by a nodal agency against pre-declared linkages.
  - IV. Central/State Gencos may act as an aggregator of power.
  - V. Increase in quantity of coal for special forward e-auction for power sector.
  - VI. Coal linkage auctions to be held at regular intervals.
  - VII. Non-lapsing of short supplies of coal.
  - VIII. Annual Contracted Quantity (ACQ) to be determined based on efficiency.
  - IX. Payment of Late Payment Surcharge (LPS) has been made mandatory.
  - X. Non-cancellation of Power Purchase Agreement (PPA)/Fuel Supply Agreement (FSA)/ Long Term Open Access (LTOA) post National Company Law Tribunal (NCLT) scenario.
  - XI. Non-cancellation of PPA for non-compliance of Commercial Operation Date (COD).
- (c): No, Sir.
- (d): No, Sir. A scheme of Asset Management and Debt Change Structure (SAMADHAN) was conceived and proposed by State Bank of India (SBI) for the purpose of resolution of stressed assets in power sector in a transparent price discovery process with an aim to maximize recovery efforts from such assets.

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4915 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021

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### **Status of the Stressed Projects**

SI.	Name of the Project	State	Capacity	Commissioned		
No.	Projects Resolved					
<u>.</u>	DVC Raghunathpur West Bengal 1200 1200					
2	Kanti Bijli Utpadan Nigam Limited -NTPC	Bihar	390	390		
3	Adani Power Maharashtra Limited	Maharashtra	3300	3300		
4	Adhunik Power Limited	Jharkhand	540	540		
5	GMR Warora Energy Limited	Maharashtra	600	600		
6	DB Power Limited	Chhattisgarh	1200	1200		
7	Korba West Power Company Limited	Chhattisgarh	600	600		
8	Lanco/Anpara	UP	1200	1200		
9	GMR Chhattisgarh	Chhattisgarh	1370	1370		
10	SKS Power Ltd.	Chhattisgarh	1200	600		
11	Jaypee Bina MP	MP	500	500		
12	Jaypee Nigrie	MP	1320	1320		
13	GMR Kamalanga Limited	Odisha	1050	1050		
14	Prayagraj Power Generation Corp. Ltd.	UP	1980	1980		
15	RKM Powergen Limited	Chhattisgarh	1440	1440		
	Total		17890	17290		
II	Projects likely to be resolved/can be resolved (under NLCT or outside)					
1	Essar Power Mahan Limited	MP	1200	1200		
2	Rattan India Power Limited - Nashik	Maharashtra	1350	1350		
3	Athena Chhattisgarh Power Limited	Chhattisgarh	1200	0		
4	Coastal Energen Pvt. Ltd.	Tamil Nadu	1200	1200		
5	GVK Goindwal Sahib Power Plant	Punjab	540	540		
6	Ind Barath Utkal Limited	Odisha	700	339		
7	Jindal India Thermal Power Ltd.	Odisha	1200	1200		
8	Jhabua Power Ltd (Avantha)	MP	600	600		

9	KSK Mahanadi Power Co. Ltd.	Chhattisgarh	3600	1800		
10	Lanco Amarkantak Power Ltd.	Chhattisgarh	1320	0		
11	Lanco Vidarbha Power Limited	Maharashtra	1320	0		
12	Simhapuri Energy Limited	AP	600	600		
	Total		14830	8829		
III	Project unlikely to be resolved (Stalled/no resolution possible)					
1	East Coast Energy Pvt. Ltd. (Athena)	АР	1320	0		
2	Essar Power Jharkhand Limited	Jharkhand	1200	0		
3	Monnet Power Co. Ltd.	Odisha	1050	0		
4	Lanco Babandh	Odisha	1320	0		
5	Vandana Vidyut Limited	Chhattisgarh	270	135		
6	Visa Power Limited	Chhattisgarh	1200	0		
7	KVK Nilanchal Power Limited	Odisha	1050	0		
	Total		7410	135		
	Grand Total		40130	26254		

**N.B.** the above data is prepared from various sources and hence tentative/ subject to verification

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